

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s).4493/2025

[Arising out of impugned final judgment and order dated 02-08-2024 in CRLR No.1370/1997 passed by the High Court of Judicature at Allahabad]

ANIL KUMAR SINGH GAUR

PETITIONER(S)

VERSUS

UDAI PRATAP SINGH & ORS.

RESPONDENT(S)

FOR ADMISSION

IA No. 51332/2025 - EXEMPTION FROM FILING O.T.

Date : 12-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE PRASHANT KUMAR MISHRA

For Petitioner(s) :

Mr. K.P.Singh, Adv.
Mr. C.P.Singh, Adv.
Mr. Shadman Ali, Adv.
Mr. Rishab Thakur, Adv.
Mr. Rameshwar Prasad Goyal, AOR

For Respondent(s) :

Mr. Deepak Kumar Singh, Adv.
Mr. Shashank Tripathi, AOR
Mr. Najeebur Rehman, Adv.

Ms. Ruchira Goel, AOR
Ms. Veera Mahuli, Adv.

Upon hearing the counsel the Court made the following
O R D E R

1. Leave granted.
2. Let original records be called for. A copy thereof, in a digital format, be supplied to the learned counsel appearing for the respective parties.

3. Hearing expedited.

4. List in the month of November, 2025.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)